

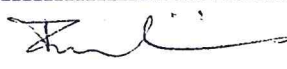


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/69/2016  
NAME OF THE PETITIONER(S) : IVCRL Assets & Holdings Ltd & Another  
NAME OF THE RESPONDENT(S) : Chennai Water Desalination Ltd & 6 Others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	RAVARSHINI for PROMOD NAR	Counsel for R2 to R6	
2.	Archana for Thiriyambak Kannan	Petitioner	
3.	Archil Jain for T.K. Bhaskar	Counsel for R7	

**ORDER**

Counsel for the Petitioner present. Counsel for R2 to R6 present. Counsel for R11 also present. They submitted that the settlement talks are in progress and prayed for more time to report the outcome of talks for settlement. Put up on **04.12.2017** at **10.30 A.M.**

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MEMBER (TECHNICAL)  
ghk

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MEMBER (JUDICIAL)